

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI




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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/ 57 /2017
IN
PETITION NUMBER : CP/9/2016
NAME OF THE PETITIONER(S) : St Marys Hotels Pvt Ltd + 5 Others
NAME OF THE RESPONDENT(S) : T.O. Abraham
UNDER SECTION : 241/242


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Imthiaz Ahmed .V.K For K. Gokultham Kumar	Counsel for Petitioner	Imthiaz 
2.	B. Dhanu -		- 

ORDER

Counsels for both the parties are present. Counsel representing the Respondent prayed for time. At request, time is enlarged. Put up on **16.11.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)